

18/1/95

Hon. Mr. S. Das Cyp. A.M.
Hon. Mr. T. L. Verma, J.M.

The learned Counsel
for the applicant has
sought for Dismissal.
however, we find that
he has also filed an application
for withdrawal of the application
as the applicant does not want
to press the same.

In view of this, the
application is dismissed as
not pressed.

JL
J.M.

W.L.
A.M.

JL